

S. No.	Name of the organisation	1993-94	1994-95
23.	Sarvodaya Gram Evam Mahila Vikas Sansthan, Milak, PO, Dist: Rampur	1,09,620	—
24.	Shaheed Memorial Society, E-1698, Rajaji Puram, Lucknow-17.	12,78,000	8,57,521
25.	Sarvajanik Shiksonoyan Sansthan Allipur, Hardoi.	9,92,520	—
26.	Tilak Sheishik Samiti, 69-A, Tilak Nagar, Bagham Bari Road Allahabad.	7,36,720	3,69,360
27.	Bhartiya Samaj Sewa Sansthan Barat Lane, Nishai-ki-Bagh Chowk, Lucknow-3.	2,47,050	1,26,900

[English]

**Registered Newspapers/Magazines**

2415. DR. MUMTAZ ANSARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the number of newspapers/magazines in various languages registered so far, State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

Number of Newspapers Registered with RNI  
Upto 30-11-1994

State/UT	No. of newspapers/periodicals registered
Andhra Pradesh	1757
Arunachal Pradesh	6
Assam	320
Bihar	1516
Delhi	5325
Goa	81
Gujarat	1081
Haryana	846
Himachal Pradesh	139
Jammu & Kashmir	287
Karnataka	1806
Kerala	1566
Madhya Pradesh	2673
Maharashtra	4350
Manipur	145
Meghalaya	66
Mizoram	100
Nagaland	12
Orissa	776
Punjab	1163
Rajasthan	2695
Sikkim	10
Tamil Nadu	2245
Tripura	95
Uttar Pradesh	5817
West Bengal	3348
Andaman & Nicobar Islands	32

State/UT	No. of newspapers/periodicals registered
Chandigarh	295
Daman	1
Dadra & Nagar Haveli	1
Lakshadweep	2
Pondicherry	65
<b>Total</b>	<b>38,621</b>

[Translation]

**Oil Selection Board**

2416. SHRI RAJ NARAIN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil Selection Board for Uttar Pradesh was set up in 1993 and the period for which it was set up;

(b) if so, the locations for which this Board selected allotment of petrol pumps/LPG agencies and kerosene outlets;

(c) whether the Board is still functioning;

(d) if not, the reasons for dissolving this Board;

(e) whether a new Oil Selection Board has been constituted for Uttar Pradesh during 1994;

(f) if so, the composition thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (d). OSB (U.P.) was constituted on 1.1.93 for a period of two years. Complaints were received by the Government against its functioning. Accordingly, tenure of Chairman and other Members of OSB(U.P.) was terminated in February, 1994. This Board had made selection for 119 dealerships/distributorships before its termination.

(e) and (f). OSB(U.P.) was reconstituted on March 9, 1994, with the following composition:

- |                        |   |           |
|------------------------|---|-----------|
| 1. Justice S.H. Abidi  | — | Chairman  |
| Retd. High Court Judge |   |           |
| 2. Vacant              | — | Member-I  |
| 3. Shri J.N. Tiwari    | — | Member-II |

(g) Does not arise.

**1984 Riots**

2417. SHRI JAGMEET SINGH BRAR:  
SHRI NITISH KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government had set up a 'Riot Cell' during the month of October, 1990 which was assigned the task of prosecuting the guilty responsible for riots of 1984;

(b) if so, the total number of cases pertaining to 1984 riots filed by this Cell in the Special Courts, set up for the purpose;

(c) whether judgements have since been passed by the courts in such cases;

(d) if so, the number of cases where judgements have been passed by the Courts and the number of cases in which guilty persons have been punished; and

(e) the number of the cases where the charge could not be proved in the courts?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Yes, Sir. The 'Riot Cell' was set up in September, 1990.